

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:124
ANSWERED ON:21.07.2015
Functioning of NYK
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of institutions functioning for promoting sports amongst youth of country;
- (b) whether it is fact that Nehru Yuva Kendra Sangathan (NYKS) is functioning in all the districts of the country;
- (c) if so, the details thereof and the mechanism put in place to monitor the functioning of this institution and the composition thereof;
- (d) whether the Government schemes are not being implemented properly due to the large number of vacancies in NYKS; and
- (e) if so, the details of vacant posts of District/State level Youth coordinators in the country, Kendra-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

(a) As sports is a State subject, primary responsibility of promoting sports amongst youth is that of respective State Governments. However, Ministry of Youth Affairs & Sports supplements the efforts of State Government under its various Schemes which aim at mass participation in sports and achieving excellence in sports.

Sports Authority of India(SAI), an autonomous body under the administrative control of Ministry of Youth Affairs & Sports, is entrusted with promoting sports in the country. SAI, through its Regional Centres, SAI training Centres(STCs), Special Area Games(SAG) Centres and Centres of Excellence(COE) located across the country, runs the following promotional schemes:

- i. National Sports Talent Contest(NSTC) Scheme
- ii. Army Boys Sports Company (ABSC) Scheme
- iii. SAI training Centres(STC) Scheme
- iv. Special Area Games (SAG) Scheme
- v. Centres of Excellence (COE) Scheme

For promotion and development of specific sports disciplines, National Sports Federations (NSFs) of respective sports disciplines are primarily responsible. The Department of Sports provides financial assistance to recognised NSFs for promotion of sports. The Department has so far granted recognition to 54 NSFs.

Nehru Yuva Kendra Sangathan, an autonomous body of Department of Youth Affairs, also promotes sports amongst youth through the following activities:

- i. Providing Sports material to Youth Clubs.
- ii. Assistance for organising Cluster level and District level Inter Youth Club Sports Meets.

(b) & (c): At present, 623 Nehru Yuva Kendras(NYKs) are functioning in the Country. State/Union territory wise and District-wise location of all such Kendras are given at Annexure-I.

Ministry of Youth Affairs & Sports, Board of Governors of Nehru Yuva Kendra Sangathan, National Headquarters of NYKS and Zonal Offices monitor the functioning of NYKS on regular basis. The Board of Governors of the NYKS is chaired by the Minister in-charge of the Department of Youth Affairs and comprises of official and non-official members, including elected public representatives. NYKS has put in place an online system of monitoring of various activities. The Ministry also gets independent evaluation studies of NYKS functioning conducted from time to time. The accounts of NYKS are audited by CA firms and Statutory Audit is done by the CAG. The Annual Audited Accounts of NYKS are also placed on the Table of both the Houses of Parliament.

Apart from this, State and District level Advisory Committees also monitor the functioning of NYKs and give suggestions for improving the functioning. The State level Committees are chaired by the Minister in-charge of Youth Affairs of the concerned State and the District level Committees are chaired by District Magistrates/ Deputy Commissioners of the concerned Districts. All these Committees have officials and as well as non-official eminent persons as members.

(d) & (e) No Madam. Alternatives arrangements are made for proper implementation of Government Schemes. In case of Kendras where full-time District Youth Coordinators (DYCs) are not available, the activities are carried on by assigning additional charge to the DYCs of other Districts. In addition, the situation is also being managed by taking officers on deputation and re-employment of retired officers on contract basis for limited period, subject to suitability. Details of vacancies of Youth Coordinators (i.e. Names of Kendras where full-time DYCs are currently not posted) is given in Annexure-II.
